# GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

# RAJYA SABHA STARRED QUESTION NO-142

ANSWERED ON -12/03/2025

# Assistance to State Governments under Samagra Shiksha Abhiyan

### 142 # Smt. Sunetra Ajit Pawar:

Will the Minister of *Education* be pleased to state:

(a) whether the Central Government is providing assistance to the State Governments for school education under the Samagra Shiksha Abhiyan (SSA);

- (b) if so, the share of the Central Government, details thereof;
- (c) whether the State Governments have urged the Central Government to increase the share;
- (d) if so, the details thereof, State-wise, particularly in Maharashtra;
- (e) whether the SSA scheme has achieved its target;
- (f) if so, the details thereof and if not, the reasons therefor; and

(g) the steps the Central Government has taken to achieve the desired target and to improve the effectiveness of the school?

#### ANSWER

### MINISTER OF EDUCATION (SHRI DHARMENDRA PRADHAN)

(a) to (g): A Statement is laid on the Table of the House.

# STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (g) OF RAJYA SABHA STARRED QUESTION NO. 142 ANSWERED ON 12.03.2025 ASKED BY SMT. SUNETRA AJIT PAWAR, HON'BLE MP REGARDING ASSISTANCE TO STATE GOVERNMENTS UNDER SAMAGRA SHIKSHA ABHIYAN

(a) & (b): Yes, financial assistance is provided to the States/UTs for implementation of various interventions under the Centrally Sponsored Scheme of Samagra Shiksha, an integrated scheme for school education covering the entire gamut from pre-school to class XII. The funds under the scheme are disbursed on the basis of the programmatic and financial norms of the scheme and the Annual Work Plan & Budget (AWP&B) for all the States and UTs as approved by the Project Approval Board. As approved in the Cabinet Note the fund sharing pattern in the Centrally Sponsored Scheme is as under:

	<b>Centre Share</b>	State Share
All States /UTs	60%	40%
8 NER States and Himalayan	90%	10%
States (Uttarakhand and		
Himachal Pradesh)		
UTs without Legislature	100%	-
UTs with Legislature		
Jammu & Kashmir	90%	10%
Delhi and Puducherry	60%	40%

(c) & (d): Samagra Shiksha is continuous scheme being implemented since 2018-19 and every year all States and UTs submit their proposals for all interventions through their Annual Work Plan & Budget (AWP&B). The proposals are appraised and approved by the Project Approval Board (PAB) in the Ministry of Education in consultation with the respective State/UT Government and proportionate funds are approved as per the funding pattern as described in part (b) above. There is no demand from any State /UT to modify or enhance the share of Central Government including Maharashtra.

(e) to (g): The scheme aims to ensure that all children have access to quality education with an equitable and inclusive classroom environment which should take care of their diverse background, multilingual needs, and different academic abilities and make them active participants in the learning process. In order to fulfill these aims, the scheme targets to make provisions for financial assistance for the following components in alignment with the NEP 2020:

- Supporting States & UTs in implementing RTE Act, 2009;
- Focus on Universalization of Early Childhood Care and Education;
- Emphasis on Foundational Literacy and Numeracy;
- Thrust on Holistic, Integrated, Inclusive and activity-based Curriculum and Pedagogy;
- Provision of quality education and enhancing learning outcomes of students;
- Bridging Social and Gender Gaps in School Education;
- Ensuring equity and inclusion at all levels of school education;
- Strengthening and up-gradation of SCERTs/SIE and DIETs;
- Ensuring safe, secure and conducive learning environment and minimum standards in schooling provisions;
- Promoting vocationalisation of education.

The Department has achieved significant milestones under Samagra Shiksha, including key initiatives such as NIPUN BHARAT for foundational literacy, VIDYA PRAVESH for school preparation, and the NISHTHA program. Noteworthy developments include the launch of National Curriculum Framework for Foundational Stage (NCF-FS) and National Curriculum Framework for School Education (NCF-SE). Initiatives like PARAKH for assessment, DIKSHA under PM e-VIDYA, and SWAYAM PRABHA DTH channels for education expansion have been established. Additional projects like DIET excellence centers, KGBV schools, 10 Bagless days guidelines, and career guidance resources have been introduced to enhance educational quality and access nationwide. The following are the achievements of the department regarding implementation of NEP 2020:

- School Dropout rate has reduced sharply during 2004 to 2024 by 32% at Primary and 57% at Secondary level.
- There has been a significant improvement in student performance in board exams, with a 64% increase in students at the Class 10th and 66% at Class 12th scoring above 60%. This shows better learning by our students now than 10 years earlier.
- Comparing the UDISE+ data of 2013-14 with 2023-24, the government's efforts have led to significant improvements in school infrastructure for better learning environment. Electricity availability has increased from 53% to 91.8% while access to computers improved from 24.1% to 57.2%, and internet facilities rose from 7.3% to 53.9%.
- Rise in the Expected Years of Schooling (EYS) (NSSO, MoSPI): India's EYS i.e., average length of schooling (Age 6-24 years) has increased to 13.36 years in 2024 as compared to 11.81 years in 2013. This will help in achieving better progress in Human Development Index (HDI) in future.

This Department has launched the PRABANDH (Project Appraisal, Budgeting Achievements and Data Handling) system for updation of expenditure incurred under the different interventions of Samagra Shiksha and status of physical and financial progress under the major interventions of Samagra Shiksha. Regular follow ups and monthly review meetings are held under the Chairmanship of Secretary (DoSE&L) with the States/UTs ensuring an integrated approach for monitoring and smooth implementation of the scheme.

Education is a subject in the concurrent list of the Constitution, majority of the schools and teachers in the country are under the administrative control of the State Governments and UT Administrations. The States/UTs play pivotal role in conceptualization, implementation and realization of such schemes at the grass root level. Hence, it is the collective responsibility of the Centre and State Governments that the education system of India along-with the regional variations of the States upholds the principles of NEP 2020.

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